NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.136/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name of the Company Under Section		Tara Jain -Versus- Misrilall Mines Pvt.Ltd & Ors 397/398		
2.	RAJARCH DU		Adu. Respondent	Samaili Delwodh How 28/11/17

AKASH SHARMA, Rish Pelishions

ORDER

Ld. Pr. CS for the petitioner and the Ld. Advocates for the respondents are present.

Petitioner has not filed written submissions. Petitioner may file written submissions within 15 days from today with a copy in advance to the opposite parties.

List on 17/01/2018 for arguments.

(linan KR)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)